

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI  
PRINCIPAL BENCH

CP/CA No. 439(ND)/2017

**IN THE MATTER OF:**

**SGGD Projects Developers Pvt. Ltd.& Ors. .... APPLICANT / PETITIONER**  
**Vs**

**Religare Enterprises Ltd. & Ors. .... RESPONDENT**

**SECTION:**

**Under Section 59**

**Order delivered on 29.01.2018**

**Coram:**

**CHIEF JUSTICE (RTD.) M. M. KUMAR**  
**HON'BLE PRESIDENT**

**S. K. MOHAPATRA**  
**HON'BLE MEMBER (TECHNICAL)**

**Presents**

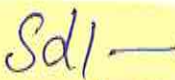
For the Applicant/petitioner: Dr. A.M. Singhvi, Senior Advocate  
Mr. A. Vashisht, Senior Advocate with  
Mr. Santhosh Krishnan, Advocate

For the Respondent: Mr. Amit Chadha, Senior Advocate with Mr.  
Sumesh Dhawan, Ms. Tannya Baranwal,  
Advocates for Respondent No. 1  
Mr. Ashwini Kumar Mata, Senior Advocate with  
Mr. Takir Munir, Mr. Aman Kalheria, Advocates  
for Respondent No. 2  
Mr. P.V. Kapoor, Senior Advocate with Mr.  
Yakshay Chheda, Advocate for Respondent No.  
3  
Ms. Shyel Trehan, Ms. Akshita Sachdeva and  
Mr. Rishabh Sharma, Advocate for Respondent  
No. 4  
Mr. Krishnendu Datta, Advocate for Respondent  
No. 5

**ORDER**

Arguments heard. Order reserved.

  
**(M. M. KUMAR)**  
**PRESIDENT**

  
**(S. K. MOHAPATRA)**  
**MEMBER (TECHNICAL)**